

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.189/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company	Yash Vardhan Mall. -Versus- Indrapuri Studios Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNAN KO BANERJI, Sr. Adv.
2. MANJU BHUTERIA, Adv.
3. NIRMALYA DASGUPTA, Adv.
4. URMILA CHAKRABORTY, Adv.

Pr R 1, 2, 3, 5
& 7
3.11.10

ORDER

Ld. Counsel for the petitioner and the respondents are present.

It has been informed that pleadings are complete. Both the parties are directed to submit written submissions within 4 weeks from today.

List on 14/12/2017 for disposal of C.P. along with C.A.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)